

GOVERNMENT DUES							
S.No	Name of the Creditor	Category	Amount Claimed	Amount Accepted	Amount Rejected	Amount under verification	Remarks
1	GST	Unsecured Creditor - Government Dues	71,63,258			71,63,258	The said order of GST was appealed by the CD and the deposit is also accepted and appeal is under adjudication. Hence, as on the date of Liquidation Commencement Date there is no certain claim of GST Department. GST department had issued a show cause notice in relation to the appeal and hence currently the said claim of GST Department is under verification
2	Income Tax Department	Unsecured Creditor - Government Dues	3,67,460	3,67,460	-	-	There were no claims during Liquidation. The claims submitted during CIRP were verified and accepted
			75,30,718	3,67,460	-	7163258	